

Indo-Japan nuclear agreement leading to NSG membership

1766. SHRI KIRANMAY NANDA:

SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether India and Japan signed agreement for cooperation in peaceful uses of nuclear energy, recently, if so, the details thereof;

(b) whether it would increase the chances of opening doors for India to commission nuclear reactors by global entities, if so, the details thereof; and

(c) whether it would push India's claim for membership of Nuclear Suppliers Group (NSG) and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): (a) Yes, Sir. The Agreement between the Government of the Republic of India and the Government of Japan for Cooperation in the Peaceful Uses of Nuclear Energy was signed on November 11, 2016 during the visit of Prime Minister to Japan. The Agreement covers all aspects of civil nuclear cooperation between the two countries, including forms and scope of cooperation, peaceful use assurance, International Atomic Energy Agency safeguards, physical protection, retransfers, upfront enrichment and reprocessing, non-hindrance clauses, consultations, etc.

(b) The Agreement would enable India to benefit from Japan's advancements in civil nuclear domain and its extensive supply chain, and would open up opportunities for collaboration between Indian and Japanese industries to advance India's civil nuclear programme through the construction of nuclear power plants, thereby meeting the country's clean energy targets.

(c) Japan has extended support to India's full membership of the Nuclear Suppliers Group (NSG). Signing of the civil nuclear cooperation agreement with Japan, which is a country with advanced nuclear technology and an important member of NSG, strengthens India's credentials for full membership of the NSG.

Funds under NLCPR for North-East

1767. SHRI K. G. KENYE: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) whether it is a fact that crores of rupees under Non-Lapsable Central Pool of Resources (NLCPR) plan fund are lying unutilized towards development of States of North-East including Sikkim;

(b) if so, the details of funds released since 2005 and pending amount with the centre since inception thereof;

(c) whether it is also a fact that 10 per cent of the budgets of the Central Ministries are earmarked for NLCPR, if so, details of allocation since 2005 therefor; Ministry-wise; and

(d) proposal of Government to release funds and the recommendation of the 2nd Administrative Reform Commission thereon?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. JITENDRA SINGH): (a) and (b) The unutilized portion of the funds earmarked for North Eastern Region by the non-exempted Ministries/Departments is accrued to Non-Lapsable Central Pool of Resources (NLCPR) being maintained on proforma basis by the Ministry of Finance. As on date, the position of unspent funds lying in NLCPR (notionally) is ₹ 14696.94 crore (figures finalized until 2013-14). Releases out of Non-Lapsable Central Pool of Resources are made through Annual Budget of Ministry of Development of North Eastern Region for NLCPR Scheme. Funds allocated and released under NLCPR-State and NLCPR-Central since 2005 is given in Statement-I (*See below*).

(c) Various Ministries/Departments of Government of India, excepting those who have been specifically exempted, are required to earmark at least 10% of their Central Plan allocation (less provision for externally aided schemes and local or event specific schemes/projects) for expenditure in the North Eastern Region. The details of allocation of funds by non-exempted Ministries for the North Eastern Region for 2014-15, 2015-16 and 2016-17 as per records available is given in Statement-II (*See below*).

(d) Release of funds is subject to the overall fiscal space and absorption capacity of the implementing agencies in the various State Governments. However, the overall expenditure of various Ministries excluding Railways has increased from ₹ 23170.63 crore (provisional) in 2013-14 to ₹ 31291.18 crore (provisional) in 2015-16. In the Budget 2016-17, ₹ 33097.02 crore has been kept aside for spending in North Eastern Region. The 2nd Administrative Reform Commission *inter alia* recommended that North Eastern Council (NEC) should work out mechanisms for scrutinizing proposals for funding from the 'pool' and their funding in coordination with the Ministries concerned.

Statement-I

Budgetary Allocation and Expenditure under NLCPR-State Scheme

(as on 30.09.2016)

(₹ in crore)

Year	BE	RE	Expenditure
2005-06	679.18	679.18	679.18
2006-07	700.00	700.00	689.83
2007-08	600.00	600.00	636.00
2008-09	650.00	650.00	660.38
2009-10	700.00	700.00	668.62
2010-11	799.99	799.99	805.77
2011-12	798.99	798.99	798.99
2012-13	850.00	775.00	775.00
2013-14	948.00	850.00	850.00
2014-15	948.00	704.50	704.50
2015-16	975.00	605.10	605.10
2016-17	700.00	----	403.31

Budgetary Allocation and Expenditure under NLCPR-Central Scheme

(as on 30.09.2016)

(₹ in crore)

Year	BE*	RE*	Expenditure*
2012-13	36.00	36.00	35.97
2013-14	62.00	62.00	61.97
2014-15	72.00	72.00	71.97
2015-16	150.00	150.00	149.96
2016-17	200.00	200.00	120.00

*allocation and expenditure figures are given since inception of the Scheme i.e. 2012-13.

Statement-II*A. Budget allocated by Ministries/Departments for the North Eastern Region*

(₹ in crores)

Sl. No.	Name of the Ministry/ Department	Budget 2014-2015	Revised 2014-2015	Budget 2015-2016
1	2	3	4	5
1.	Department of Agriculture and Cooperation	1217.60	1112.00	1214.64
2.	Department of Agricultural Research and Education	361.00	289.35	370.00
3.	Department of Animal Husbandry, Dairying and Fisheries	217.40	180.12	149.42
4.	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	106.90	46.68	100.80
5.	Department of Chemicals and Petrochemicals	31.17	31.17	25.00
6.	Department of Fertilisers	9.99	0.23	5.00
7.	Department of Pharmaceuticals	21.00	4.00	21.00
8.	Ministry of Coal	66.15	57.05	30.60
9.	Department of Commerce	243.00	30.50	143.00
10.	Department of Industrial Policy and Promotion	229.97	261.87	226.47
11.	Department of Posts	80.00	23.46	46.87
12.	Department of Telecommunications	750.00	297.60	520.00
13.	Department of Electronics and Information Technology	382.00	180.76	257.00
14.	Department of Consumer Affairs	22.10	14.64	18.45
15.	Department of Food and Public Distribution	172.35	88.76	90.49
16.	Ministry of Culture	183.50	150.00	145.50
17.	Ministry of Defence	0.00	0.00	45.00

1	2	3	4	5
18.	Ministry of Development of North Eastern Region	2306.00	1800.00	2334.50
19.	Ministry of Drinking Water and Sanitation	1526.00	1210.00	623.00
20.	Ministry of Environment, Forests and Climate Change	181.77	135.18	145.29
21.	Ministry of Food Processing Industries	77.00	60.00	48.00
22.	Department of Health and Family Welfare	3064.50	2440.00	2454.90
23.	Department of Health Research	72.60	61.00	71.32
24.	Department of ADIS Control	178.50	130.00	139.70
25.	Department of Heavy Industry	95.00	325.86	104.00
26.	Department of Public Enterprises	0.90	0.50	0.90
27.	Ministry of Home Affairs	75.00	50.00	29.00
28.	Police	1075.00	763.90	671.00
29.	Ministry of Housing and Urban Poverty Alleviation	600.00	287.91	525.00
30.	Department of School Education and Literacy	5198.20	4351.15	3925.20
31.	Department of Higher Education	1639.50	1258.35	1542.33
32.	Ministry of Information and Broadcasting	100.50	75.20	92.00
33.	Ministry of Labour and Employment	249.60	148.30	215.30
34.	Law and Justice	110.30	98.73	80.66
35.	Ministry of Micro, Small and Medium Enterprises	333.00	221.49	262.32
36.	Ministry of Mines	41.67	33.25	26.96
37.	Ministry of Minority Affairs	368.50	281.90	250.82
38.	Ministry of New and Renewable Energy	94.00	66.00	29.00

1	2	3	4	5
39.	Ministry of Panchayati Raj	700.00	340.00	10.00
40.	Ministry of Power	964.22	570.00	680.00
41.	Ministry of Road Transport and Highways	3000.00	3000.00	4000.00
42.	Department of Rural Development	4184.30	2706.52	3380.50
43.	Department of Land Resources	375.00	258.00	157.28
44.	Department of Biotechnology	150.00	1395.00	160.68
45.	Ministry of Shipping	84.90	40.00	93.28
46.	Ministry of Skill Development and Entrepreneurship	0.00	0.00	150.00
47.	Department of Social Justice and Empowerment	229.56	202.67	236.43
48.	Department of Disability Affairs	56.50	35.94	57.29
49.	Ministry of Statistics and Programme Implementation	52.80	31.63	40.25
50.	Ministry of Textiles	483.10	350.00	352.33
51.	Ministry of Tourism	189.00	110.00	128.00
52.	Ministry of Tribal Affairs	203.11	170.00	479.22
53.	Department of Urban Development	150.00	150.00	100.00
54.	Ministry of Water Resources, River Development and Ganga Rejuvenation	1474.00	540.00	361.00
55.	Ministry of Women and Child Development	2110.00	1850.00	1028.70
56.	Ministry of Youth Affairs and Sports	219.40	98.00	150.23
57.	Ministry of Finance	17898.16	17898.16	2000.00
GRAND TOTAL		54005.72	27359.17	28545.63

In addition to allocation made for NER as part of Central Plan, the NER region will be extended Grants-in-aid for Post Devolution Revenue deficit (1130 crore) Local bodies (₹ 934 crore) and disaster management (₹ 580 crore) as per the award of Fourteenth Finance commission. In term of assignment of Union Share of taxes, all States of NER will gain nominal tenm because of enhanced pool and weight of forest cover in the horizontal distribution of resources.

B. Budget allocated by Ministries/Departments for the North Eastern Region

(₹ in crores)

Sl. No.	Name of the Ministry/Department	Budget 2015-2016	Revised 2015-2016	Budget 2016-2017
1	2	3	4	5
1.	Department of Agriculture, Cooperabon and Farmers Welfare	1214.64	922.24	765.10
2.	Department of Agricultural Research and Education	370.00	300.00	370.00
3.	Department of Animal Husbandry, Dairying and Fisheries	149.42	147.13	139.32
4.	Mrnistry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy (AYUSH)	100.80	90.00	105.00
5.	Department of Chemicals and Petrochemicals	25.00	17.26	16.00
6.	Department of Fertilisers	5.00	0.00	1.00
7.	Department of Pharmaceuticals	21.00	21.00	19.50
8.	Ministry of Civil Aviation	22.00	22.00	28.70
9.	Ministry of Coal	30.60	30.60	15.00
10.	Department of Commerce	143.00	143.00	130.00
11.	Department of Industrial Policy and Promotion	226.47	254.97	266.97
12.	Department of Posts	46.87	46.87	60.00
13.	Department of Telecommunications	520.00	580.00	586.50
14.	Department of Electronics and Information Technology	257.00	270.00	320.00
15.	Department of Consumer Affairs	18.45	18.45	105.15
16.	Department of Food and Public Distribution	90.49	88.08	77.39
17.	Ministry of Culture	145.50	141.70	175.50
18.	Ministry of Defence	45.00	29.80	45.00
19.	Mrnistry of Development of North Eastern Region	2334.50	1973.42	2400.00

1	2	3	4	5
20.	Ministry of Drinking Water and Sanitation	623.00	1073.20	1375.00
21.	Ministry of Environment, Forests and Climate Change	145.29	146.29	172.50
22.	Ministry of Food Processing Industries	48.00	48.00	60.00
23.	Department of Health and Family Welfare	2454.90	2579.90	3130.00
24.	Department of Health Research	71.32	66.76	75.00
25.	Department of Heavy Industry	104.00	83.50	30.01
26.	Department of Public Enterprises	0.90	0.79	1.00
27.	Ministry of Home Affairs (all Grants)	700.00	700.00	707.07
28.	Ministry of Housing and Urban Poverty Alleviation	525.00	106.20	102.50
29.	Department of School Education and Literacy	3925.20	3925.20	3920.25
30.	Department of Higher Education	1542.33	1398.33	1623.00
31.	Ministry of Information and Broadcasting	92.00	75.00	80.00
32.	Ministry of Labour and Employment	215.30	64.17	155.00
33.	Ministry of Law and Justice	80.66	80.66	90.00
34.	Ministry of Micro, Small and Medium Enterprises	262.32	211.64	300.00
35.	Ministry of Mines	26.96	25.54	30.31
36.	Ministry of Minority Affairs	250.82	250.84	243.65
37.	Ministry of New and Renewable Energy	29.00	24.65	496.00
38.	Ministry of Panchayati Raj	10.00	22.00	75.00
39.	Ministry of Petroleum and Natural Gas	660.00	1320.00	490.74
40.	Ministry of Power	680.00	808.46	1220.00
41.	Ministry of Road Transport and Highways	4000.00	4000.00	5000.00

1	2	3	4	5
42.	Department of Rural Development	3380.50	3780.50	4164.50
43.	Department of Land Resources	157.28	154.00	165.00
44.	Department of Biotechnology	160.68	160.68	180.00
45.	Ministry of Shipping	93.28	81.00	100.00
46.	Ministry of Skill Development and Entrepreneurship	150.00	100.00	0.00
47.	Department of Social Justice and Empowerment	236.43	229.13	245.20
48.	Department of Empowerment of Persons with Disabilities	57.29	54.00	70.00
49.	Ministry of Statistics and Programme Implementation	40.25	21.50	30.00
50.	Ministry of Textiles	352.33	331.54	335.00
51.	Ministry of Tourism	128.00	85.00	150.00
52.	Ministry of Tribal Affairs	479.22	429.22	449.00
53.	Ministry of Urban Development	100.00	100.00	100.00
54.	Ministry of Water Resources, River Development and Ganga Rejuvenation	361.00	213.60	261.36
55.	Ministry of Women and Child Development	1028.70	1731.80	1730.00
56.	Ministry of Youth Affairs and Sports	150.23	89.60	120.30
GRAND TOTAL		29087.93	29669.22	33097.02

Research on earthquake risk mitigation

†1768. SHRI PRABHAT JHA: Will the Minister of EARTH SCIENCES be pleased to state:

(a) whether special emphasis was laid on seven core research areas under Twelfth Five Year Plan to promote research work related to mitigation of earthquake risks which yielded positive outcomes, if so, the details thereof; and

† Original notice of the question was received in Hindi.